NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 45(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY Sh. Dinesh Kumar Gupta
Vs
M/s. Shri S. S. Shyam Steel Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KARTHIK K.R.	ADVOCATE	PETITIONER	

ORDER

Counsel for the Respondent is not present. Accordingly, the hearing is deferred to 17th May, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R.VARADHARAJAN)
MEMBER(JUDICIAL)

04.05.2017
V.Sethi